

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 720
TO BE ANSWERED ON 08th FEBRUARY, 2022**

EXTENSIONS MADE IN THE FIELD OF MEDICAL EDUCATION

720 # SHRI BRIJLAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the extensions made by Government in the field of medical education to strengthen the health services in the country;
- (b) the increase registered in the number of medical colleges and seats for MBBS and PG after the year 2014; and
- (c) the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR BHARATI PRAVIN PAWAR)

(a) to (c): As informed by the National Medical Commission, the numbers of UG seats have increased by 75% from 51,348 before 2014 to 89,875 seats as of date and the numbers of PG seats have increased by 93% from 31,185 seats before 2014 to 60,202 seats including DNB and CPS seats.

Further, the Government has taken various steps to increase the availability of doctors and specialists and to strengthen the health services in the country, which include:-

- i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district hospital in underserved districts of the country. Under this scheme 157 new Government Medical Colleges have been approved across the country in three phases of these 70 have been made functional.
- ii. Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/ Central Government Medical colleges to increase MBBS and PG seats

- iii. Central Sector Scheme for upgradation of Government Medical Colleges by construction of Super Specialty Blocks. A total of 75 projects have been approved and 55 have been completed.
- iv. Relaxation in the norms for setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.
- v. Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- vi. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
- vii. Provision has been made in the Regulations to offer less number of seats to the applicant medical college, in case, it falls short of minimum prescribed requirements of applied intake to avoid wastage of human resources.
- viii. The ratio of teachers to students has been rationalized to increase the number of postgraduate medical seats in the country.